

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY**  
**RAJYA SABHA**  
**QUESTION NO 19.11.2009**  
**ANSWERED ON**  
**RAID IN DEPARTMENT OF TELECOMMUNICATIONS .**

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SHRI N.R. GOVINDARAJAR

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

(a) whether CBI raided the Headquarters of Department of Telecommunications recently to probe alleged irregularities in the award of telecom licences last year which have caused the public exchequer a loss of thousands of crores;

(b) if so, the details thereof;

(c) whether a case under the Prevention of Corruption Act had been registered against some officials of DoT and private persons regarding the allocation of spectrum 2G; and

(d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI GURUDAS KAMAT)

(a) to (d) The information is being collected and will be laid on the Table of the House.